

R.O.C.No. 1779-A/2021/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 23 / 2021

I

The Government in G.O.Ms.No.50, Home(Cts.III) Department, dated 22.01.2020, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, Tiruchuli in Virudhunagar District.

Tmt. G. Abarna, District Munsif-cum-Judicial Magistrate, Neyveli, Cuddalore District, is transferred and posted as District Munsif-cum-Judicial Magistrate, Tiruchuli, in the aforesaid newly sanctioned Court.

II

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<i>S.NO (1)</i>	<i>Name and Designation (2)</i>	<i>Transferred and Posted as (3)</i>
1	Thiru. N. Azhagesan, Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee, Tiruvallur District.	Judicial Magistrate, Pattukottai, Thanjavur District, in the existing vacancy.
2	Ms. R. Vaishnavi, District Munsif, Tiruppur.	Judicial Magistrate I, Alanthur, Kancheepuram District, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 09.02.2021**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**